

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4434  
ANSWERED ON:07.09.2012  
COAL BLOCK ALLOCATION SYSTEM  
Tirkey Shri Manohar

**Will the Minister of POWER be pleased to state:**

- (a) whether his Ministry has urged Group of Ministers (GoM) for scrapping of go, no-go` system of coal block allocation, introduced by the Ministry of Environment and Forests;
- (b) if so, the details thereof; and
- (c) the corrective measures being taken or proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c) : In the wake of formation of Group of Ministers (GoM) to consider environmental and developmental issues relating to coal mining and other developmental projects, the Ministry of Power presented detailed suggestions for resolving the issues including the adverse impact of the concept of Go-No-Go. GoM in its meeting held on 20th September, 2011 decided to do away with Go-No-Go concept. It was also decided that Ministry of Environment & Forests (MoEF) will revert to their original practice of examining the project by Forest Advisory Committee (FAC) on case by case basis on merit, including the projects considered on the Go/No Go approach earlier. Go-No-Go has delayed the development of some of the power projects. Ministry of Power is following up with MoEF for early clearance of projects.